



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

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(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Dec/202223/19**DATED:** 22/12/2022Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Dec/202223/19 dated 22/12/2022 of Norms Committee - V for the year 2022-23 was held on 22/12/2022 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00004993AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 14.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

S.N.	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	DOLORES INSULATED FLANNEL SHACKET (WOMEN) MADE UP OF 100PCT COTTON GSM 166 WITH LINING AND WITH POLYESTER WADDING STYLE No: 0153	3500 Nos.	100pct Cotton Flannel Yarn Dyed Woven Fabric, width-56 inches+/-5pct GSM 166 +/-10pct	3.806 Sq. meter/Pc
			100pct Nylon Woven fabric, width-55 inches+/-5pct GSM 41+/-10pct	2.950 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding, Width 60 inches +/- 5pct GSM 60 +/-10pct	2.505 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding width 60inches+/-5pct GSM 40+/-10pct	0.434 Sq. meter/Pc
2	DOLORES INSULATED FLANNEL SHACKET (WOMEN) MADE UP OF 100PCT COTTON GSM 166, WITH LINING AND WITH	1,000 Nos.	100pct Cotton Flannel Solid Woven Fabric, width-56 inches+/-5pct GSM 166 +/-10pct	2.373 Sq. meter/Pc
			100pct Nylon Woven fabric, width-55inches+/-5pct GSM 41+/-10pct	2.950 Sq. meter/Pc

	POLYESTER WADDING STYLE No: 0153		85pct Recycled Polyester, 15pct Polyester wadding width 60inches+/-5pct GSM 60+/- 10pct	2.505 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding width 60inches+/-5pct GSM 40+/- 10pct	0.434 Sq. meter/Pc
3	DOLORES INSULATED FLANNEL VEST (WOMEN) MADE UP OF 100PCT COTTON GSM 166, WITH LINING AND WITH POLYESTER WADDING STYLE No: 0213	1,000 Nos.	100pct Cotton Flannel Solid Woven Fabric, width 56 inches +/- 5pct GSM 166 +/- 10pct	1.536 Sq. meter/Pc
			100pct Nylon Woven fabric, width 55 inches +/- 5pct GSM 41+/- 10pct	2.012 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding Width 60 inches +/- 5pct GSM 120 +/- 10pct	2.012 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding Width 60 inches +/- 5pct GSM 40+/- 10pct	0.359 Sq. meter/Pc
4	DOLORES INSULATED FLANNEL VEST (WOMEN) MADE UP OF 100PCT COTTON GSM 166, WITH LINING AND WITH POLYESTER WADDING STYLE No: 0213	2,000 Nos	100pct Cotton Flannel Yarn Dyed Woven Fabric, width 56 inches +/- 5pct GSM 166 +/- 10pct	2.622 Sq. meter Pc
			100pct Nylon Woven fabric, width 55 inches +/- 5pct GSM 41 +/- 10pct	1.977 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding width 60 inches +/- 5pct GSM 120+/- 10pct	1.920 Sq. meter/Pc
			85pct Recycled Polyester, 15pct Polyester wadding width 60inches +/- 5pct GSM 40 +/- 10pct	0.359 Sq. meter/Pc
5	DYNAMA CAPRI (WOMEN) MADE UP	3,000 Nos	94pct Nylon 6pct Elastane Woven Fabric, width 56 inches +/- 5pct GSM 139 +/- 10pct	1.609 Sq. meter/Pc

	OF 94PCT NYLON 6PCT ELASTANE GSM 139 AND 85PCT POLYESTER 15PCT ELASTANE GSM 285, STYLE No: 8627		85pct Polyester 15 pct Elastane Jersey Fabric, Width 61 inches +/- 5pct GSM 285 +/- 10pct	0.055 Sq. meter/Pc
			57pct Recycled Polyester, 43pct Polyester Knitted Mesh fabric, Width 60 inches+/-5pct, GSM 70+/- 10pc	0.436 Sq. meter/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003203AM23
RA File Number	022404000088 AM20
Licence No and Date	0210209416/04/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202122/5date 15.09.2021 due to non-submission of requisite information. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay- Marker mentioning import/export serial no.
2. Coloured Image with marking of each fabric usage.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of each input per piece of export item.
5. Net content of each input in export product.
6. Complete manufacturing process along with stage wise wastage.

The case stands deferred for re-listing.

Case No.	3 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NZ SEASONAL WEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00004189AM23
RA File Number	039504000657 AM20

Licence No and Date	0310831993/03/10/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14date 07.01.2022 due to non-submission of requisite information. The Committee went through the details submitted in this case and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Per Pc requirement of inputs in matrix form for each export. 2. CAD/Lay-Marker mentioning import/export serial no. 3. Coloured Image of each export with marking of each fabric. 4. Measurement chart. <p>The case stands deferred for re-listing.</p>	

Case No.	4 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003420AM23
RA File Number	052304000289 AM20
Licence No and Date	0510412553/20/11/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14date 07.01.2022 due to non-submission requisition information. The committee decided to ask the firm to furnish “<u>Net weight of PU sole in export item</u>” the of following:</p> <p>The case stands deferred for re-listing.</p>	

Case No.	5 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003119AM23
RA File Number	052404000603 AM20
Licence No and Date	0510413114/27/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Mar/202122/17 date 20.04.2022 due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to</p>	

approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003120AM23
RA File Number	052404000757 AM20
Licence No and Date	0510413866/13/03/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Mar/202122/17 date 20.04.2022 due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	7 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003418AM23
RA File Number	052304000011 AM21
Licence No and Date	0510414084/28/04/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Dec/202122/14date 07.01.2022 due to non-submission requisition information. The committee decided to ask the firm to furnish “<u>Net weight of PU sole in export item</u>” the of following:</p> <p>The case stands deferred for re-listing.</p>	

Case No.	8 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BRIGHTCHOICE OVERSEAS

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003341AM23
RA File Number	039404000128 AM21
Licence No and Date	0310836495/04/06/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Feb/202122/15 date 31.03.2022 due to non-submission of requisite information. The committee noted that the firm has not provided measurement sheet of export items and no details for consumption of 2nd Import item are given, so, it is not possible to work out the requirement of inputs for the export items. Therefore , based on recommendation of technical authority, NC decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Measurement specifications provided by buyer for each export item. 2. Justification for use of import item-2 along with CAD/Lay-marker. <p>The case stands deferred for re-listing.</p>	

Case No.	9 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003117AM23
RA File Number	052404000083 AM21
Licence No and Date	0510414339/05/06/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Mar/202122/17 date 20.04.2022 due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	10 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003419AM23
RA File Number	052304000181 AM21
Licence No and Date	0510415234/16/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Mar/202122/19 date 23.03.2022 due to non-submission requisition information. Based on recommendation of technical authority, the committee decided to ask the firm to furnish "Net weight of PU sole in export item" the of following:

The case stands deferred for re-listing.

Case No.	11 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	018405000785AM21
RA File Number	082404000230 AM21
Licence No and Date	0810148787/13/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
<p>Tactical Mens Pant Canvas</p> <p>Made out of</p> <p>65% Polyester 35% Cotton</p> <p>GSM 288+/-10% Width 65"</p> <p>Style no- F5252</p>	10000 Pcs.	<p>65% Polyester 35% Cotton</p> <p>GSM 288+/-10% Width 65"</p>	2.95 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00004179AM23
RA File Number	05AA04035444 AM21
Licence No and	0511001428/24/02/2021

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has requested for re-fixation of norms as per amended qty. of export items and higher consumption of qty. of import. The committee also noted that firm has not submitted any justification for higher consumption and decided to re-fix the norms in accordance to amended export qty. and import qty. on pro-rata basis as per earlier recommended as under;

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Dress <u>Style No. 291110</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	906 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	6.781 Sq. Mtr./Pc
02	Ladies Payjama <u>Style no. 294126</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	331 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	2.7 Sq. Mtr./Pc
03	Ladies Kimono <u>Style No. 294127</u> M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	427 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	6 Sq. Mtr./Pc
04	Ladies Dress	16	55% Linen 45% Viscose	6.61 Sq. Mtr./Pc

	<u>Style No. 282882</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	(NOS)	Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	
05	Ladies Blouse <u>Style No. 285992</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	139 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	2.97 Sq. Mtr./Pc
06	Ladies Shirt <u>Style No. 285993</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	87 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	4.424 Sq. Mtr./Pc
07	Ladies Dress <u>Style No. 294363</u> with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	444 (NOS)	55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165 (Tolerance + or – 10%)	8.0 Sq. Mtr./Pc

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	13 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022

HQ File Number	HQRNORM APPLY 00097700AM21
RA File Number	04AA04008044 AM21
Licence No and Date	0411000469/05/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item 1- COW LINING FINISHED LEATHER(Relevant Thickness)

Qty.-33277 SQUARE FEET (SQF)

Import Item:

S. No.	Description	Qty, Recommended
1	WET BLUE cattle (0.7/0.8 MM Thickness)	34940.85 SQUARE FEET (SQF)

Export Item 2- COW LINING FINISHED LEATHER(Relevant Thickness)

Qty.- 33396 SQUARE FEET (SQF)

Import Item:

S. No.	Description	Qty, Recommended
2	WET BLUE Sides (0.7/0.8 MM Thickness)	35065.8 SQUARE FEET (SQF)

Export Item 3: COW MILLED FINISHED LEATHER (Relevant Thickness)

Qty.- 85536 SQUARE FEET (SQF)

Import Item:

S. No.	Description	Qty, Recommended
3	WET BLUE BULL HIDES ABCC GRADE 2 MM AND UP MACHINE FLAYED	89812.8 SQUARE FEET (SQF)

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	14 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00099716AM21
RA File Number	04AA04008243 AM21
Licence No and Date	0411000482/09/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Item 1: COW LINING FINISHED LEATHER

Qty.: 6664 SQUARE FEET (SQF)

Import Item:

S. No.	Description	Qty, Recommended
1	WET BLUE cattle (2.2 / 2.4 mm Thickness)	6997.2 SQUARE FEET (SQF)

Export Item 2: COW LINING FINISHED LEATHER

Qty.: 37194 SQUARE FEET (SQF)

Import Item:

S.No.	Description	Qty, Recommended
2	WET BLUE Sides 2.2 / 2.4 mm Thickness)	39053.7 SQUARE FEET (SQF)

Export Item 3: COW LINING FINISHED LEATHER

Qty.: 17100 SQUARE FEET (SQF)

Import Item:

S.No.	Description	Qty, Recommended
3	PICKLED HIDES TR SELECTION EX 2428 KG GREEN FLESHED WEIGHT SIZE ABOUT 38 40FT(2.2 / 2.4 mm)	17955 SQUARE FEET (SQF)

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	15 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00214974AM22
RA File Number	03AA040109297 AM22
Licence No and Date	0311007743/18/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their and reply decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	16 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003390AM23
RA File Number	03AX04000113 AM22
Licence No and Date	0311009373/10/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Sep/202223/8 date 22.09.2022 due to non-submission requisition information. The committee went through the details submitted in this case and decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	17 / NC/5/MEET/Dec/202223/19
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Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00293591AM22
RA File Number	05AX04000190 AM22
Licence No and Date	0511007036/22/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-43, the following are recommended:

S.N.	Export item name	Qty.
1.	PU Belt with Leather Lining with 1 extra Buckle - width 34 mm - Finish Size 51 inch	2877 Pcs.
2.	PU Belt - width 34 mm - Finish Size 51 inch	1698 Pcs.
3.	PU Belt with Leather Lining - width 34 mm –Finish Size 39-55 inch	4585 Pcs.

Import items recommendations:

S. No.	Description of import (for Export 1)	UOM	Qty. recommended
1	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7%
2	Cow Finished Leather	SF	Net +7.5%
3	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net +5%
4	Metal Buckle	NOS	Net To net
5	Plastic Hanger	NOS	Net To net
6	Paper Tag	NOS	Net To net

7	Poly Bag - Printed	NOS	As per packing policy
S. No.	Description of input(for Export 2)	UOM	Qty. recommended
8	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7%
9	Synthetic PU Leather GSM - 582 +/- 10%	SQM	Net +7%
10	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net +5%
11	Metal Buckle	NOS	Net To net
12	Plastic Hanger	NOS	Net To net
13	Paper Tag	NOS	Net To net
14	Poly Bag - Printed	NOS	As per packing policy
S. No.	Description of input(for Export 3)	UOM	Qty. recommended
15	Synthetic PU Leather GSM - 970 +/- 10%	SQM	Net +7%
16	Cow Finished Leather	SF	Net +7.5%
17	Leather Board - 1.00 MM to 2.00 MM Thickness	KGS	Net +5%
18	Metal Buckle	NOS	Net To net
19	Plastic Hanger	NOS	Net To net
20	Paper Tag	NOS	Net To net

21	Poly Bag - Printed	NOS	As per packing policy
RA concerned may take necessary action subject to compliance of usual condition.			

Case No.	18 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00320909AM22
RA File Number	04AX04000118 AM22
Licence No and Date	0411002409/17/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Export Sl. No.: (1) Gents Leather Ankle

Boot

Qty.: 20466 Pairs

Import Items

Sl No	Generic Description	Material Specification	Pairs	Qty Recommended
1	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	900	2.91 x 20466 = 59549.20 Sq.ft
2	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	1800	
3	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	9450	
4	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	6900	
5	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	1416	

6	Cotton Lining	Non-Woven Cotton Backer Lining	20466	Net to net in Sq. Mt.
7	Pu Synthetic Lining	Printed Mesh Lining	810	Net to net in Sq. Mt
8	Pu Synthetic Lining	Printed Mesh Lining with 2mm Foam	810	Net to net in Sq. Mt
9	Pu Synthetic Lining	Canvas Mesh	990	Net to net in Sq. Mt
10	Pu Synthetic Lining	Mesh Lining with 3mm Foam	6900	Net to net in Sq. Mt
11	Pu Synthetic Lining	Canvas Mesh with 2mm Foam	990	Net to net in Sq. Mt
				Net to net in Sq. Mt
12	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	8700	Net to net in Sq. Mt
13	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	1416	Net to net in Sq. Mt
16	Mesh Lining	Mesh Lining with Foam (Relevant)	9366	Net to net in Sq. Mt
17	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	19050	Net to net in Sq. Mt
19	Mesh Lining	Mesh Lining with 2mm Foam (Relevant)	1416	Net to net in Sq. Mt
14	Polyester Lining	Non-Woven Polyester Lining	19050	Net to net in Sq. Mt
15	Felt Lining	Insole Stroble	1416	0.023 x 1416 = 33.00 Sq. mts
18	Mesh Lining	Water Proof Mesh Lining with 3mm Foam	9450	Net to net in Sq. Mt
20	Non-Woven Lining	Micro Suede 0.7mm	9450	Net to net in Sq.Mt

21	Rubberise Material	Rubber + Non-Woven Material	17250	Net to net in Sq. Mt
22	INSOLE SHEET	Flexible Water Proof Insole	600	$0.057 \times 600 = 34.00$ Sq. mts
23	Reinforcement Tape	22mm Water Proof Seam Tape	17850	Net to net in Sq. Mt
24	Webbing Tape	Polyester Webbing Tape 7.5-8mm	3900	$0.9385 \times 3900 = 3660.00$ Mtr
25	Webbing Tape	Polyester Webbing Tape 10mm	3000	$0.0803 \times 3000 = 241.00$ Mtr
26	Webbing Tape	Polyester Webbing Tape 8mm	2400	$0.9167 \times 2400 = 2200.00$ Mtr
27	Webbing Tape	Polyester Webbing Tape 10mm	2400	$0.0808 \times 2400 = 194.00$ Mtr
28	Webbing Tape	Polyester Webbing Tape 10mm	5466	$0.1134 \times 5466 = 620.00$ Mtr
29	Webbing Tape	Polyester Webbing Tape 15mm	2400	$0.1650 \times 2400 = 396.00$ Mtr
30	Webbing Tape	Polyester Webbing Tape 15mm	8466	$0.1752 \times 8466 = 1483.00$ Mtr
31	FootBed	PU Molded Footbed	9600	Net to net in Pairs
32	FootBed	PU Molded Footbed	10866	Net to net in Pairs
33	Unit Sole	Rubber Sole With EVA & Shank	1800	Net to net in Pairs
34	Unit Sole	Rubber Sole With EVA & Shank	3600	Net to net in Pairs
35	Unit Sole	Rubber Sole With EVA & Shank	13650	Net to net in Pairs
36	Unit Sole	Rubber Sole With EVA & Shank	1416	Net to net in Pairs
37	Midsole	PU Mid Sole	1800	Net to net in Pairs

38	Toe Cap	Rubber Toe Component	10866	Net to net in Pairs
39	Toe Cap	Carbon Toe Cap	18666	Net to net in Pairs
40	SHOE LACE	Round Shoe Lace	750	Net to net in Pairs
41	SHOE LACE		1662	Net to net in Pairs
42	SHOE LACE		288	Net to net in Pairs
43	Metal Fitting For Footwear	Copper Round Eyelet	1416	Net +1% in set
44	Metal Fitting For Footwear	Nylon Oval Eyelet	6900	Net +1% in pcs
45	Metal Fitting For Footwear	Metal Round Eyelet	1800	Net +1% in pcs
46	Metal Fitting For Footwear	Nylon Hook	10350	Net +1% in Pairs
47	Metal Fitting For Footwear	Metal Hook	6900	Net +1% in Pairs
			1800	Net +1% in Pairs
48	Rubber Logo	Rubber Logo	600	Net +1% in Nos
49	Woven Label	Water Proof Label	2400	Net to net in Nos
50	Woven Label	Woven Label	7050	Net to net in Nos
51	Woven Label	Brand Label	600	Net to net in Nos

Export Sl. No : (2) Gents Leather Cum Synthetic Half Boot**Qty.: 300 Pairs****Import Items**

Sl No	Generic Description	Material Specification	Pairs	Qty Recommended
52	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	300	2.480 x 300 = 744.00 Sq. ft
53	Polyester Lining	Non-Woven Polyester Lining	300	Net to net in Sq. Mt
54	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	300	26.00 Sq. mts
55	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	300	78.00 Sq. mts
56	Mesh Lining	Mesh Lining with 2mm Foam	300	Net to net in Sq. Mt
57	Mesh Lining	Mesh Lining with 3mm Foam	300	Net to net in Sq. Mt
58	Webbing Tape	Polyester Webbing Tape 10mm	300	0.0833 x 300 = 25.00 Mtr
59	Webbing Tape	Polyester Webbing Tape 25mm	300	1.10 x 300 = 330.00 Mtr
60	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
61	FootBed	PU Molded Footbed	300	Net to net in Pairs
62	Metal Fitting For Footwear	Copper Eyelet	300	Net to net in Pcs
63	Metal Fitting For Footwear	Copper Hook Set	300	Net to net in Pcs

64	Zipper	Metal Zipper 170mm	42	Net +1% in Pcs
65	Zipper	Metal Zipper 175-180mm	192	Net +1% in Pcs
66	Zipper	Metal Zipper 185-190mm	48	Net +1% in Pcs
67	Zipper	Metal Zipper 195-200mm	18	Net +1% in Pcs
68	Woven Label	Branded Woven Label	300	Net to net in Nos

Export Sl. No : (3) Gents Leather Cum Synthetic Shoe

Qty.: 1200 Pairs

Import Items

Sl No	Generic Description	Material Specification	Pairs	Qty Recommended
69	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	600	1.430 x 1200 = 1716.00 Sq. ft
70	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	600	
71	Felt Lining	Insole Stroble	600	0.023 x 600 = 14.00 Sq. mts
72	INSOLE SHEET	Flexible Water Proof Insole	600	0.053 x 600 = 32.00 Sq. mts
73	Pu Synthetic Lining	PU Lining Material 1.4mm	600	Net to net in Sq. Mt
74	Rubberise Material	Rubber + No- Woven Material	600	Net to net in Sq. Mt
75	Cotton Lining	Non-Woven Cotton Backer Lining	1200	Net to net in Sq. Mt
76	Mesh Lining	Mesh Lining with Foam (Relevant)	1200	170.50 Sq. mts
79	Mesh Lining	Mesh Lining with 3mm Foam	600	122.00 Sq. mts

		(Relevant)		
77	Mesh Lining	Mesh Lining	600	Net to net in Sq. Mt
78	Mesh Lining	Water Proof Mesh Lining with 3mm Foam	600	Net to net in Sq. Mt
80	Reinforcement Tape	22mm Water Proof Seam Tape	600	Net to net in Sq. Mt
81	Webbing Tape	Polyester Webbing Tape	600	0.4083 x 600 = 245.00 Mtr
82	Webbing Tape	Polyester Webbing Tape	600	421..00 Mtr
83	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
84	Unit Sole	Rubber Sole With EVA & Shank	300	Net to net in Pairs
85	Unit Sole	Rubber Sole With EVA & Shank	600	Net to net in Pairs
86	FootBed	PU Molded Footbed	1200	Net to net in Pairs
87	Toe Cap	Aluminium Toe Cap	600	Net to net in Pairs
88	Toe Cap	Carbon Toe Cap	600	Net to net in Pairs
89	SHOE LACE	Round Shoe Lace	72	Net to net in Pairs
90	SHOE LACE	Round Shoe Lace	300	Net to net in Pairs
91	SHOE LACE	Round Shoe Lace	360	Net to net in Pairs
92	SHOE LACE	Round Shoe Lace	168	Net to net in Pairs

93	Metal Fitting For Footwear	Copper Round Eyelet	600	Net+1% in set
93	Metal Fitting For Footwear	Copper Round Eyelet	600	Net+1% in set
94	Rubber Logo	Rubber Logo	600	Net+1% in Nos
95	Woven Label	Brand Label	600	Net to net in Nos

Export Sl. No : (4) Gents Leather Half Boot

Qty.: 4560 Pairs

Import Items

Sl No	Generic Description	Material Specification	Pairs	Qty Recommended
96	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	750	3.8987 x 4560 = 17647.20 Sq. ft
97	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	3810	
98	Cotton Lining	Non-Woven Cotton Backer Lining	4560	Net to net in Sq. Mt
99	Cotton Lining	Water Proof Insulation	1680	Net to net in Sq. Mt
100	Felt Lining	Insole Stroble	750	0.038 x 750 = 28.50 Sq. mts
101	Polyester Lining	Non-Woven Polyester Lining	4560	Net to net in Sq. Mt

102	Mesh Lining	Mesh Lining with Foam (Relevant)	750	249.00 Sq. mts
103	Mesh Lining	Mesh Lining with 3mm Foam (Relevant)	3810	1020.00 Sq. mts
111	Pu Synthetic Lining	PU Lining Material 0.8mm (Relevant)	3810	58.00 Sq. mts
104	Mesh Lining	Water Proof Mesh Lining	750	Net to net in Sq. Mt
105	Mesh Lining	Water Proof Mesh Lining	750	Net to net in Sq. Mt
106	Pu Synthetic Lining	Printed Mesh Lining	1560	Net to net in Sq. Mt
107	Pu Synthetic Lining	Printed Mesh Lining with 2mm Foam	1560	Net to net in Sq. Mt
108	Pu Synthetic Lining	Canvas Mesh	2250	Net to net in Sq. Mt
109	Pu Synthetic Lining	Canvas Mesh with 2mm Foam	2250	Net to net in Sq. Mt
110	Pu Synthetic Lining	Printed Mesh Lining with 4mm Foam	1560	Net to net in Sq. Mt
112	Pu Synthetic Lining	Canvas Mesh with 4mm Foam	2250	Net to net in Sq. Mt
RA concerned may take necessary action subject to compliance of usual condition.				

Case No.	19 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003342AM23
RA File Number	03AX04000924 AM22
Licence No and Date	0311011159/07/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202223/5 date 24.08.2022 due to non-submission of requisite information. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay- Marker mentioning import/export serial no.
2. Coloured Image.
3. Measurement specifications provided by buyer for each export item.

The case stands deferred for re-listing.

Case No.	20 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003013AM23
RA File Number	03AX04001212 AM22
Licence No and Date	0311011316/10/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202223/5date 24.08.2022 due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	21 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00375412AM22
RA File Number	05AX04001156 AM22
Licence No and Date	0511010679/04/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	22 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003020AM23
RA File Number	03AX04001731 AM22
Licence No and Date	0311012657/11/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting no NC/5/MEET/Jul/202223/5date 24.08.2022 due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	23 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000013AM23
RA File Number	05AX04001526 AM22
Licence No and Date	0511011573/01/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	24 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000014AM23
RA File Number	05AX04001546 AM22

Licence No and Date	0511011574/01/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	25 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000015AM23
RA File Number	05AX04001522 AM22
Licence No and Date	0511011575/01/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	
Taking cue from G-33, the following are recommended:	
EXPORT ITEM : POLYESTER HANDBAG FOR LADIES - KS MANHUTTAN TOTE LARGE	
Qty.- 5500	

4	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5%
5	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 90 +/- 10%	SQM	Net +5%
6	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 100 +/- 10%	SQM	Net +5%
7	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 139 +/- 10%	SQM	Net +5%
8	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 75 +/- 10%	SQM	Net +5%
9	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5%
10	MICROFIBRE - HD FILLER NON WOVEN 0.40 MM Thickness- GSM 170 +/- 10%	SQM	Net +1%
11	MICROFIBRE - HD FILLER NON WOVEN 0.60 MM Thickness- GSM 200 +/- 10%	SQM	Net +1%
12	MICROFIBRE - HD FILLER NON WOVEN 1.00 MM Thickness- GSM 200 +/- 10%	SQM	Net +1%
13	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 200 +/- 10%	SQM	Net +1%
14	METAL PARTS FOR BAG - #3 COIL NON LOCK SLIDER OPEN CROWN METAL OPEN BALE	NOS	Net +1%
15	METAL PARTS FOR BAG - 12 MM KSNY ROUND CLIP	NOS	Net +1%
16	METAL PARTS FOR BAG - 12 MM KSNY ROUND D-RING	NOS	Net +1%
17	METAL PARTS FOR BAG - 15 MM KSNY ROUND CLIP	NOS	Net +1%
18	METAL PARTS FOR BAG - 15 MM KSNY ROUND D-RING	NOS	Net +1%
19	METAL PARTS FOR BAG - 4.3 MM SPADE BAR D-RING	NOS	Net +1%
20	METAL PARTS FOR BAG - 40 MM KSNY ROUND RECTANGULAR RING	NOS	Net +1%

21	METAL PARTS FOR BAG - 43 X 22 MM RECTANGULAR PLAQUE + KSNY STICKER	NOS	Net +1%
22	METAL PARTS FOR BAG - 6 MM FLAT SPADE ORNAMENT	NOS	Net +1%
23	METAL PARTS FOR BAG - 8 MM ROUND ZIPPER PULLER	NOS	Net +1%
24	METAL PARTS FOR BAG - SP19-X72 SPADE BAR FEET (RIVER FEET)	NOS	Net +1%
25	METAL SLIDER - 40 MM KSNY ROUND	NOS	Net +1%
26	POLYESTER WOVEN LABEL	NOS	Net to net
27	POLYPROPYLENE DUSTBAG - 90 CM X 75 CM	NOS	As per packing policy
28	RFID STICKER	NOS	Net to net
29	STYLE ID LABEL	NOS	Net to net
30	UPC STICKER	NOS	Net to net
31	WOVEN COO LABEL	NOS	Net to net
32	WOVEN SECURITY LABEL	NOS	Net to net
33	100% POLYESTER SOLID WEBBING - 40 MM	MTR	Net +1%
34	NYLON ZIPPER WITH NYLON TEETH - #3 D.T.M TEETH AND TAPE COIL ZIPPER	MTR	Net +1%
35	ADHESION PROMOTER - UA400H	KG	11.22
36	EDGE PAINT SEMI GLOSSY - DAS660	KG	61.71
37	LEATHER BOARD - 0.4 MM TO 1.00 MM Thickness	KG	Net +5%
38	PRIMER - DA550	KG	112.20

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	26 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000016AM23
RA File Number	05AX04001521 AM22
Licence No and Date	0511011576/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, following norms are recommended:

NAME OF EXPORT ITEM : POLYESTER HANDBAG FOR LADIES-KS MANHUTTAN TOTE SMALL

Qty. : 5500

Import items:

S. No.	Description of input	UOM	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	SF	Net + 5%
2	100% DING ZING FS3215GUX1-3MIL TPU	SQM	Net + 5%
3	100% NYLON WOVEN FABRIC - GSM 110 +/- 10%	SQM	Net + 5%
4	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net + 5%
5	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 90 +/- 10%	SQM	Net + 5%
6	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 100 +/- 10%	SQM	Net + 5%

7	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 139 +/- 10%	SQM	Net + 5%
8	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 150 +/- 10%	SQM	Net + 5%
9	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 75 +/- 10%	SQM	Net + 5%
10	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net + 5%
11	MICROFIBRE - HD FILLER NON WOVEN 0.40 MM Thickness- GSM 170 +/- 10%	SQM	Net + 1%
12	MICROFIBRE - HD FILLER NON WOVEN 0.60 MM Thickness- GSM 200 +/- 10%	SQM	Net + 1%
13	MICROFIBRE - HD FILLER NON WOVEN 1.00 MM Thickness- GSM 200 +/- 10%	SQM	Net + 1%
14	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 200 +/- 10%	SQM	Net + 1%
15	METAL PARTS FOR BAG - #3 COIL NON LOCK SLIDER OPEN CROWN METAL OPEN BALE	NOS	Net + 1%
16	METAL PARTS FOR BAG - 10 MM KSNY ROUND CLIP	NOS	Net + 1%
17	METAL PARTS FOR BAG - 10 MM KSNY ROUND D-RING	NOS	Net + 1%
18	METAL PARTS FOR BAG - 12 MM KSNY ROUND CLIP	NOS	Net + 1%
19	METAL PARTS FOR BAG - 12 MM KSNY ROUND D-RING	NOS	Net + 1%
20	METAL PARTS FOR BAG - 35 MM KSNY ROUND RECTANGULAR RING	NOS	Net + 1%
21	METAL PARTS FOR BAG - 35 X 18 MM RECTANGULAR PLAQUE + KSNY STICKER	NOS	Net + 1%
22	METAL PARTS FOR BAG - 4.3 MM SPADE BAR D-RING	NOS	Net + 1%
23	METAL PARTS FOR BAG - 6 MM FLAT SPADE ORNAMENT	NOS	Net + 1%
24	METAL PARTS FOR BAG - 8 MM ROUND ZIPPER PULLER	NOS	Net + 1%
25	METAL SLIDER - 35 MM KSNY ROUND	NOS	Net + 1%

26	POLYESTER WOVEN LABEL	NOS	Net to net
27	POLYPROPYLENE DUSTBAG - 47 CM X 45 CM	NOS	As per packing policy
28	RFID STICKER	NOS	Net to net
29	STYLE ID LABEL	NOS	Net to net
30	UPC STICKER	NOS	Net to net
31	WOVEN COO LABEL	NOS	Net to net
32	WOVEN SECURITY LABEL	NOS	Net to net
33	100% POLYESTER SOLID WEBBING - 35 MM	MTR	Net + 1%
34	NYLON ZIPPER WITH NYLON TEETH - #3 D.T.M TEETH AND TAPE COIL ZIPPER	MTR	Net + 1%
35	ADHESION PROMOTER - UA400H	KG	50.49*
36	EDGE PAINT SEMI GLOSSY - DAS660	KG	61.71*
37	LEATHER BOARD - 0.4 MM TO 1.00 MM Thickness	KG	Net + 5%
38	PRIMER - DA550	KG	67.32*

* Subject to 2% FOB value of export combining all three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	27 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000030AM23
RA File Number	06AX04000158 AM22
Licence No and Date	0611001260/01/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority and CLRI, decided to approve the Adhoc norms as under:	

Export Item: Ladies Leather Long Boot (Containing 190480 Sq. ft. Finished Leather Made From The Hide Of Cow And 21277 Prs. Unit Sole (Rubber Sole Dublin))

Qty.: 21277.0 Pairs

Import Items:

S. no.	Import description	Qty, recommended
1	Finished Leather made from hide of Cow Thickness 1.4 to 1.8 MM as per 4 E Annexure	4.75x1277.0=100,852.98 Sq. Ft
2	Unit Sole (Rubber Sole Dublin) (Relevant)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	28 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000012AM23
RA File Number	05AX04001520 AM22
Licence No and Date	0511011572/01/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	29 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000081AM23
RA File Number	06AX04000156 AM22

Licence No and Date	0611001267/05/04/2022												
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decided to approve the Adhoc norms as under:</p> <p>Taking cue from J343, following norms are recommended:</p> <p>Export Item Name: Rugs for Horses (The content Polyester PU Coated Fabric width 56 to 62 Inch,GSM 70 to 500 +/-10%(containing 58883.81Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 +/-10% containing 15228.57 Kgs and Polyester Staple Fiber GSM 50 to350 (+/-10%) containing 15831.68 Kgs))</p> <p>Qty.:- 106600.0 Kg</p> <p>Import Items:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Item description</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)</td> <td>61828 Kg</td> </tr> <tr> <td>2.</td> <td>Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)</td> <td>15990Kg</td> </tr> <tr> <td>3.</td> <td>100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)</td> <td>Net +1%</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		S. No.	Item description	Qty. Recommended	1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	61828 Kg	2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	15990Kg	3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	Net +1%
S. No.	Item description	Qty. Recommended											
1.	Polyester PU Coated fabric Width 56 to 62 Inch,GSM 70 to 500 +/-10% (1.05 Kg/kg content in export)	61828 Kg											
2.	Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10%(1.05 Kg/kg content in export)	15990Kg											
3.	100% Polyester Staple Fiber Size 4D to 15D) (1,01 Kg/kg content in export) (1.01 Kg/kg content in export)	Net +1%											

Case No.	30 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM REVIW00003015AM23
RA File Number	03AX04000016 AM23
Licence No and Date	0311013697/07/04/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000191AM23
RA File Number	05AX04000037 AM23
Licence No and Date	0511011785/12/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	32 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000189AM23
RA File Number	05AX04000035 AM23
Licence No and Date	0511011783/12/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:

1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately.
2. Justification/reason for high wastage of main raw material/s.
3. Difference in export description of normal wastage of raw material/s and higher wastage.

The case stands deferred for re-listing.

Case No.	33 / NC/5/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000190AM23
RA File Number	05AX04000032 AM23
Licence No and Date	0511011784/12/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	34 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000229AM23
RA File Number	04AX04000019 AM23
Licence No and Date	0411003116/13/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification of Cow finished leather & Sheep Finished Leather and to indicate whether export item is gents or ladies closed leather shoe. 2. To give CAD/LAY MARKER/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items. Reason for using both Cow finished leather & Sheep Finished Leather for a single export item. 3. To indicate whether Synthetic lining and full insole socks will be procured and used indigenously for manufacturing export item and to fill indigenous items in 4 E annexure. 4. Compare the requirement in tabular form with SION at G-13 or G-22 (as the case may be) specifying ladies or Gents. If any, higher quantity/additional item/s are required, then to give justification. <p>The case stands deferred for re-listing.</p>	

Case No.	35 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000236AM23
RA File Number	06AX04000018 AM23
Licence No and Date	0611001287/13/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To give specification/GSM of the import item- SYNTHETIC LEATHER. 2. Complete calculation for the requirement of inputs both indigenous and imported for the manufacture of export item, justifying use of 1.9666 Sq. Ft of leather per belt. 3. Function of Release paper and PU resin in manufacturing export item. <p>The case stands deferred for re-listing.</p>	

Case No.	36 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000273AM23
RA File Number	05AX04000095 AM23
Licence No and Date	0511011912/18/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000327AM23
RA File Number	05AX04000167 AM23
Licence No and Date	0511011964/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	38 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000328AM23
RA File Number	04AX04000047 AM23
Licence No and Date	0411003137/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification and thickness of Wet Blue leather and Export item/(s).
2. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item and to give, justification of 25% wastage of raw material on net export basis
3. To give the chemical name of import item 2 to 10, instead of giving the brand name of chemicals and compare, accordingly, with SION fixed at G-46 of Hand Book of procedure vol II.

The case stands deferred for re-listing.

Case No.	39 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000297AM23
RA File Number	06AX04000017 AM23
Licence No and Date	0611001294/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Compare the requirement of inputs in tabular form with respective SION fixed i.e G-10 at Hand book of Procedure vol II.
2. To indicate whether Insole socks and Synthetic leather will be procured from indigenous source and to tell location of indigenous item fur in safety boot.
3. Specification of all the import items including Synthetic Microfiber, giving GSM/width, etc, as applicable.

The case stands deferred for re-listing.

Case No.	40 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000304AM23
RA File Number	05AX04000127 AM23
Licence No and Date	0511011935/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification with size, thickness etc. of all the import items as applicable.
2. Complete calculation with indicating net import content and wastage of raw materials for the manufacturing export item.
3. To fill revised 4E Annexure giving wastage, technical characteristics etc., as per Advance licence requirement.

The case stands deferred for re-listing.

Case No.	41 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000324AM23
RA File Number	05AX04000163 AM23
Licence No and Date	0511011955/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag

indicating net content and wastage separately.

2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	42 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000326AM23
RA File Number	05AX04000164 AM23
Licence No and Date	0511011962/19/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	43 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000431AM23
RA File Number	04AX04000039 AM23
Licence No and Date	0411003187/26/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification with GSM of Fabric/laminates/lining/bottom covering etc., of all import items of the license.
2. CAD/Lay-Marker/CAM of export items using inputs, indicating net import content and wastage (in sq. feet).
3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION G-27, G-3(Children Leather Shoe) fixed in Hand-Book of procedure Vol. II and details for CHILDREN SYNTHETIC BOOT in the same fashion. If an additional item / higher requirement is there, then to give justification for the same in the table.

4. To fill indigenous items also like insole socks, synthetic lining etc., in 4 E annexure.

The case stands deferred for re-listing.

Case No.	44 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000770AM23
RA File Number	04AX04000115 AM23
Licence No and Date	0411003286/13/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification with GSM of Fabric/laminates/lining/bottom covering etc., of all import items of the license. 2. CAD/Lay-Marker/CAM of export items using inputs, indicating net import content and wastage (in sq. feet). 3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION G-27, G-3(Children Leather Shoe) fixed in Hand-Book of procedure Vol. II and details for CHILDREN SYNTHETIC BOOT in the same fashion. If an additional item / higher requirement is there, then to give justification for the same in the table. 4. To fill indigenous items also like insole socks, synthetic lining etc., in 4 E annexure. <p>The case stands deferred for re-listing.</p>	

Case No.	45 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000988AM23
RA File Number	04AX04000152 AM23
Licence No and Date	0411003365/25/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to appear before NC for personal hearing. Due to some unavoidable circumstances, PH could not be conducted. Therefore, committee decided to defer the case for PH in next NC meeting</p> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred

Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the weight of import item and “net content on import item in the export item”. The firm has submitted their reply by email and same has been sent to technical authority for their comments. Therefore, committee decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	47 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001084AM23
RA File Number	05AX04000605 AM23
Licence No and Date	0511012885/31/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	48 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JASMI HOME FURNISHINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001165AM23
RA File Number	04AX04000198 AM23
Licence No and Date	0411003413/02/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	

1. CAD/Lay-Marker mentioning export/import serial no.
2. Coloured Image with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	49 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001178AM23
RA File Number	05AX04000653 AM23
Licence No and Date	0511012989/03/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning export/import serial no. 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	50 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AFFAN SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001242AM23
RA File Number	04AX04000211 AM23
Licence No and Date	0411003424/07/06/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification /thickness of all the import items including finished leather. 2. Complete calculation for the requirement of Leather, giving CAD/CAM, and net import content and wastage separately. 3. Compare the requirement with respective SION fixed in Hand Book of procedure Vol II. Indicating whether it 	

is for Gents/Ladies/Kids etc.

4. To indicate whether insole socks, synthetic lining will be procured indigenously and to fill revised 4 E (indicating per pair requirement) and also indigenous items.

The case stands deferred for re-listing.

Case No.	51 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001274AM23
RA File Number	05AX04000609 AM23
Licence No and Date	0511013089/08/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To fill indigenous items to use in making export item in 4 E annexure. 2. Calculation for the requirement of Fabric for making export item, giving CAD/ CAM and net import content and wastage separately. 3. Justification for claiming 19.02% wastage of fabric. <p>The case stands deferred for re-listing.</p>	

Case No.	52 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001275AM23
RA File Number	05AX04000718 AM23
Licence No and Date	0511013090/08/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	53 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001284AM23
RA File Number	06AX04000098 AM23
Licence No and Date	0611001404/08/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker. 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	54 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001294AM23
RA File Number	05AX04000744 AM23
Licence No and Date	0511013110/09/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001348AM23
RA File Number	04AX04000220 AM23

Licence No and Date	0411003443/13/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Thickness of Cow finished leather and specification of all other import items. 2. Complete calculation in tabular form compared with respected SION (G-9) published in Hand Book in Procedure vol II. 3. To fill indigenous items also like insole socks, synthetic lining etc., in 4 E annexure. <p>The case stands deferred for re-listing.</p>	

Case No.	56 / NC/5/MEET/Dec/202223/19		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022		
HQ File Number	HQRNORM APPLY 00001329AM23		
RA File Number	05AX04000745 AM23		
Licence No and Date	0511013154/13/06/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the adhoc norms as under:			
Export item:- LEATHER HAND BAG FOR LADIES EW CROSSBODY			
Qty.- 20900 Nos.			
S.N.	Description of input	UOM	Qty. recommended
1	COW SPLIT FINISHED LEATHER	SF	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	SQM	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO - 3.5MM LEG _HH73787	NOS	Net +1%

4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net to net
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING_HH212970	NOS	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Net +1%
12	MK BOOKLET	NOS	Net to net
13	TECH CARD	NOS	Net to net
14	HANGTAG	NOS	Net to net
15	QR LABEL	NOS	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	SQM	Net +5%
18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	Net +5%

21	LEATHER BOARD - 0.5 MM to 2MM Thickness	KG	Net +5%
22	PE FOAM TUBE - 1 MM Thickness (Small Handle)	KG	Net +1%
23	PE FOAM TUBE - 1 MM Thickness (Long Handle)	KG	Net +1%
24	ADHESION PROMOTER - UA400H	KG	106.59*
25	PRIMER - DA550	KG	426.36*
26	EDGE PAINT SEMI GLOSSY - DAS660	KG	106.59*
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
28	SENSORMATIC SECURITY LABEL	NOS	Net to net

*subject to 2% FOB value of export combining all the three items together

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	57 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001333AM23
RA File Number	06AX04000089 AM23
Licence No and Date	0611001407/13/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete calculation for the requirement of inputs both indigenous and imported for the manufacture of export item, justifying use of 1.69 Sq. Ft of leather per belt.
2. Function of Release paper, treatment agent (with chemical name) and PU resin in manufacturing export item.
3. Dimension/ Size of belt to export.

The case stands deferred for re-listing.

Case No.	58 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001364AM23
RA File Number	05AX04000772 AM23
Licence No and Date	0511013179/14/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	59 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001404AM23
RA File Number	04AX04000227 AM23
Licence No and Date	0411003470/15/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification and thickness of Wet Blue leather and Export item/(s). 2. Calculation for the requirement of Wet Blue leather for the manufacturing of the Export Item and to give, justification of 25% wastage of raw material on net export basis 3. To give the chemical name of import item 2 to 12, instead of giving the brand name of chemicals and compare, accordingly, with SION fixed at G-46 of Hand Book of procedure vol II. <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001409AM23
RA File Number	04AX04000218 AM23
Licence No and	0411003473/15/06/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete specification for all the import items, indicating also thickness of Cow Finished Leather. 2. CAD/Lay-Marker/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage. 3. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SIONs fixed in H. Book of Procedure Vol II. 4. If any, additional items are required other than the SION fixed, then to give justification for the same. <p>The case stands deferred for re-listing.</p>	

Case No.	61 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001510AM23
RA File Number	05AX04000829 AM23
Licence No and Date	0511013319/20/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has sought import qty. of fabric in meters with huge range of fabric width i.e. 55” to 65” due to which exact consumption of fabric can not be computed. Therefore, based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker, Measurement chart. 2. Coloured Image with marking of each fabric. 3. Exact width of fabric and requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	62 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001599AM23
RA File Number	05AX04000627 AM23
Licence No and Date	0511013376/22/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of</p>	

technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker
2. Coloured Image with marking of each fabric.
3. Calculation sheet to substantiate their claim, process flow chart and stage-wise waste with justification

The case stands deferred for re-listing.

Case No.	63 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	JASMI HOME FURNISHINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001608AM23
RA File Number	04AX04000272 AM23
Licence No and Date	0411003502/23/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. Coloured Image with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	64 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001623AM23
RA File Number	05AX04000904 AM23
Licence No and Date	0511013414/23/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	65 / NC/5/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001839AM23
RA File Number	05AX04000971 AM23
Licence No and Date	0511013568/04/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags. 3. Difference in export item (Description) of having normal wastage and having higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	66 / NC/5/MEET/Dec/202223/19
Case Status	Case Withdrawn
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001840AM23
RA File Number	05AX04000970 AM23
Licence No and Date	0511013569/04/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide email dated 21.11.2022 that, Advance Authorization no 0511011952 dated 19.04.2022 has already been surrendered at CLA-Delhi. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	67 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001859AM23
RA File Number	06AX04000129 AM23
Licence No and Date	0611001454/05/07/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	68 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001909AM23
RA File Number	05AX04001000 AM23
Licence No and Date	0511013646/07/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	69 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00001915AM23
RA File Number	05AX04000984 AM23
Licence No and Date	0511013653/07/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	70 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022

HQ File Number	HQRNORM APPLY 00001965AM23
RA File Number	05AX04001076 AM23
Licence No and Date	0511013704/11/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Export item	Qty.	S. No.	Import Item	Qty. Recommended
1	Women's CARGOS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	3585 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
2	Women's CARGOS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	2795 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.13 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
3	Women's CARGOS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1110 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.86 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.39 Sq. Mtr/Pc
4	Women's JOGGERS REGULAR	5760 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150	2.24 Sq. Mtr/Pc

	Made up of			CM GSM 200+/-10%	
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
5	Women's JOGGERS PETITE Made up of	4040 Nos.			
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.16 Sq. Mtr/Pc
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
6	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1855 Nos.	3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
			1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
7	Women's JACKET Made up of	1680 Nos.			
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.52 Sq. Mtr/Pc
	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc

	Polyester Width 170 CM 250 GSM+/-10%				
8	Women's HW JOGGERS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	7640 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.24 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.30 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
9	Women's HW JOGGERS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	5545 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.16 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.29 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
10	Women's HW JOGGERS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	2000 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.32 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.36 Sq. Mtr/Pc
11	Women's SLIM PANTS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM	3310 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.23 Sq. Mtr/Pc

	200 GSM +/-10%				
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.28 Sq. Mtr/Pc
12	Women's SLIM PANTS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	2720 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.19 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.28 Sq. Mtr/Pc
13	Women's SLIM PANTS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1595 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
14	Women's MATERNITY JOGGERS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	680 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	1.90 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.77 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.52 Sq. Mtr/Pc
15	Women's MATERNITY CARGOS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250	830 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.20 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.66 Sq. Mtr/Pc

	GSM +/-10%				
16	Men's CARGOS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1585 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.58 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
17	Men's JOGGERS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1825 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.59 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.27 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
18	Men's JACKET Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	460 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.63 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.45 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002031AM23
RA File Number	05AX04001039 AM23

Licence No and Date	0511013752/14/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	72 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002069AM23
RA File Number	05AX04001116 AM23
Licence No and Date	0511013788/15/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags. 3. Difference in export item (Description) of having normal wastage and having higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	73 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002070AM23
RA File Number	05AX04001119 AM23
Licence No and Date	0511013789/15/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag indicating net content and wastage separately. 2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags. 	

3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	74 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002086AM23
RA File Number	05AX04001127 AM23
Licence No and Date	0511013802/15/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	75 / NC/5/MEET/Dec/202223/19		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022		
HQ File Number	HQRNORM APPLY 00002068AM23		
RA File Number	05AX04001118 AM23		
Licence No and Date	0511013787/15/07/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Taking cue from G-33, the following norms are recommended:			
EXPORT ITEM: LEATHER HAND BAG FOR LADIES EW CROSSBODY			
Qty.- 19500 Pcs.			
Sl No.	Description of input	UOM	Qty. Recommended

1	COW SPLIT FINISHED LEATHER	SF	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	SQM	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO - 3.5MM LEG _HH73787	NOS	Net +1%
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	NOS	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Net +1%
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	NOS	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Net +1%
12	MK BOOKLET	NOS	Net to net
13	TECH CARD	NOS	Net to net
14	HANGTAG	NOS	Net to net
15	QR LABEL	NOS	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	SQM	Net +5%

18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	Net +5%
21	LEATHER BOARD - 0.5 MM to 2MM Thickness	KG	Net +5%
22	PE FOAM TUBE - 1 MM Thickness (Small Handle)	KG	Net +1%
23	PE FOAM TUBE - 1 MM Thickness (Long Handle)	KG	Net +1%
24	ADHESION PROMOTER - UA400H	KG	99.45*
25	PRIMER - DA550	KG	397.80*
26	EDGE PAINT SEMI GLOSSY - DAS660	KG	99.45*
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Net +1%
28	SENSORMATIC SECURITY LABEL	NOS	Net to net

*Subject to 2% FOB value of export combining all the three items together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002190AM23
RA File Number	04AX04000333 AM23
Licence No and Date	0411003694/21/07/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Complete specification, giving a thickness of import and Export items.
2. Justification of wastage of wet blue heifer hides for the manufacture of finished leather.
3. In production Consumption data year has not been shown and secondly, production and consumption quantity has been shown the same. It is to be clarified

The case stands deferred for re-listing.

Case No.	77 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002193AM23
RA File Number	05AX04001148 AM23
Licence No and Date	0511013899/21/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Measurement chart.
2. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	78 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002247AM23
RA File Number	04AX04000378 AM23
Licence No and Date	0411003703/25/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Taking cue from G-33, the following norms are recommended:

EXPORT ITEM: AMRAN ECUADOR L ASSY- BA-176093-07-L-AV

QTY: 5790 NOS.

IMPORT ITEMS:

S. No.	Item Description	Material Type	Specification	UOM	Quantity Recommended
1	Mil-DTL-32439 Type III Class III 500D nylon Ranger Green + IR	fabric	280 GSM	(SQM)	Net content + 3.5% wastage
2	Mil-DTL-32439 Type I Class III 1000D nylon Ranger Green + IR	fabric	360 GSM	(SQM)	Net content + 3.5% wastage
3	210D Nylon HT + PU Coating + WR Ranger Green	fabric	150 GSM	(SQM)	Net content + 3.5% wastage
4	500D fabric laminated to 210D. Stiff handfeel. Ranger Green col	fabric	500 GSM	(SQM)	Net content + 3.5% wastage
5	N7CH RANGER GREEN	Zipper tape	200 Meter	KGS	Net content + 1% wastage
6	N9CH (8.2mm on bobbins of 200m) Ranger Green	Zipper tape	200 Meter	KGS	Net content + 1% wastage
7	N7LGTR (painted non-lock REVERSE slider with long puller) Ranger Green	Metal zip slider	0.040 kg	KGS	Net content + 1% wastage
8	SLIDER N9LGTR RANGER GREEN	Metal zip slider	0.093 kg	KGS	Net content + 1% wastage
9	UTX 90315 SIMPLX STERNUM CLIP 20 MM ACETAL S4 Green Color	buckle	20 MM	KGS	Net to net
10	BB - BRACKETS BUCKLES MM. 40 ACETALICA MALE	buckle	40 MM	KGS	Net to net
11	BB - BRACKETS BUCKLES MM. 40 ACETALICA FEMALE	buckle	40 MM	KGS	Net to net

12	LS - FIBBIE A 3 LUCI MM. 20 ACETALICA	buckle	20 MM	KGS	Net to net
13	RG - SCORREVOLE 2 LUCI !MM. 40 ACETALICA	buckle	40 MM	KGS	Net to net
14	WB - WARRIOR BUCKLE MM. 20 ACETALICA MALE	buckle	20 MM	KGS	Net to net
15	WB - WARRIOR BUCKLE MM. 20 ACETALICA FEMALE	buckle	20 MM	KGS	Net to net
16	WB/DR MA - WARRIOR BUCKLE DOP. REG MM. 25 ACETALICA MASCHIO	buckle	25 MM	KGS	Net to net
17	SA - SEMIANELLI MM. 20 ACETALICA	buckle	20 MM	KGS	Net to net
18	F1 - FERMACORDA A MOLLA N/P !DIAM. 5 ACETALICA	buckle	20 MM	KGS	Net to net
19	MS - MOSCHETTONE SEMPLICE MM. 20 ACETALICA	buckle	20 MM	KGS	Net to net
20	OS - ANELLI RETTANGOLARI MM. 20 ACETALICA	buckle	20 MM	KGS	Net to net
21	WB/SR FE - WARRIOR BUCKLE SING REG MM. 25 ACETALICA FEMMINA	buckle	25 MM	KGS	Net to net
22	OS - ANELLI RETTANGOLARI !MM. 40 ACETALICA	buckle	40 MM	KGS	Net to net
23	SC - SCORREVOLI MM. 20 ACETALICA	buckle	20 MM	KGS	Net to net
24	BRASS eyelet 10mm. Black oxide	Metal eyelet	10MM	KGS	Net content + 1% wastage
25	BRASS eyelet 6mm. Black oxide.	Metal eyelet	6 MM	KGS	Net content + 1% wastage
26	Thick wall shrink tube with adhesive 1:4 , 12mm OD black color- 7cm length	Rubber Shrink Tube	7 CM	KGS	Net content + 1% wastage
27	TPP ASSY REV 01- ASSEMBLED. BLACK	Tpp buckle	0.60 GMS	KGS	Net to net

28	Adapter	adapter	0.15 GMS	KGS	Net content + 1% wastage
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	79 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FOCUS ENERGY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002281AM23
RA File Number	04AX04000309 AM23
Licence No and Date	0411003712/26/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	80 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002302AM23
RA File Number	02AX04000229 AM23
Licence No and Date	0211002759/27/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	81 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002395AM23
RA File Number	05AX04001262 AM23
Licence No and Date	0511014053/01/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Details of Export List	Qty.	Import item	Qty. Recommended
1.	LADIES DRESS UPPER BODY MADE OF 95%POLYSTER 5% ELASTANE KNITTED VELVET DYED FABRIC (GSM 240+/-10%) AND LOWER BODY MADE OF 50%NYLON 50% POLYESTER JACQUARD/YARN DYED WOVEN FABRIC (GSM 63+/-10%) WITH LINING 96% POLYESTER4% ELASTANE KNITTED (Indigen), Style No-W1225	289 NOS	95% POLYSTER 5% ELASTANE KNITTED VELVET DYED FABRIC (GSM 240 +/- 10%) 50% NYLON 50% POLYESTER JACQUARD/YARN DYED WOVEN FABRIC (GSM 63 +/-10%)	289.64 SQM 1000.27 SQM
2.	LADIES DRESS UPPER BODY MADE OF 95% POLYSTER 5%ELASTANE KNITTED VELVET DYED FABRIC (GSM240+/-10%) AND LOWER BODY MADE OF 50%NYLON 50%POLYESTER JACQUARD/YARN DYED WOVEN FABRIC (GSM63+/-10%) WITH LINING 96%POLYESTER 4%ELASTANE KNITTED (Indigen) Style No-W1226	368 NOS	95% POLYSTER 5% ELASTANE KNITTED VELVET DYED FABRIC (GSM 240 +/- 10%) 50% NYLON 50% POLYESTER JACQUARD/YARN DYED WOVEN FABRIC (GSM 63 +/-10%)	439.19 SQM 2263 SQM
3.	LADIES DRESS MADE OF 95% POLYSTER 5% ELASTANE KNITTED VELVET DYED FABRIC (GSM 240 +/-10%)	578 NOS	95% POLYSTER 5% ELASTANE KNITTED VELVET DYED FABRIC (GSM 240 +/- 10%)	2060.74 SQM

WITH LINING 97% POLYESTER
3% ELASTANE KNITTED
(Indigenous),

STYLE NO. - W1233

4. LADIES BODY SUIT 310 NOS 95% POLYESTER 5% ELASTANE 589.32 SQM
KNITTED VELVET DYED
MADE OF 95% POLYESTER 5%
ELASTANE KNITTED VELVET
DYED FABRIC (GSM 240 +/- 10%)
FABRIC (GSM 240 +/- 10%)
WITH LINING 97% POLYESTER
3% ELASTANE KNITTED
(Indigenous),
STYLE NO. - W2194

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	82 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GALISTO INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002417AM23
RA File Number	03AX04002469 AM23
Licence No and Date	0311016808/02/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	83 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002448AM23
RA File Number	05AX04001285 AM23
Licence No and Date	0511014089/03/08/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002470AM23
RA File Number	05AX04001310 AM23
Licence No and Date	0511014102/04/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.	
The case stands deferred for re-listing.	

Case No.	85 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SUNLARGE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002886AM23
RA File Number	07AX04000794 AM23
Licence No and Date	0711005140/01/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for	
RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.	86 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	MAESTRO FASHIONS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002894AM23
RA File Number	32AX04000242 AM23
Licence No and Date	3211003587/01/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. Coloured Image with marking of each fabric.
3. Measurement specifications provided by buyer for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	87 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002951AM23
RA File Number	06AX04000192 AM23
Licence No and Date	0611001578/05/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, decided to approve the Adhoc norms as under:

Taking cue from J343, following norms are recommended:

Export Item Name: Rugs for Horses (The Content Polyester PU Coated fabric Width 56 to 62 Inch, GSM 70 to 500 +/-10%

containing 124561.90 Kgs and Polyester Lining Fabric Width 57 Inch +/-10% GSM 50 to 150 GSM +/-10% containing 36236.19 Kgs and 100% Polyester Staple Fiber Size 4D to 15D containing 44734.65 Kgs)

Qty.- 237800 Kg.

Import Items:

S. No.	Item description	Qty. Recommended
1.	Polyester PU Coated Fabric width 56 to 62 inch, GSM 70 to 500 +/-10% (T.C PU Coated Polyester Fabric) (1.05 Kg/kg content in export)	130790 Kg.
2.	Polyester Lining Fabric width 57 inch +/- 10% GSM 50 to 150 +/- 10% (T.C.	38048 kg.

	Polyester Lining)1.05 Kg/kg content in export)	
3.	100% Polyester Staple Fiber Size 4D To 15D (1.01 Kg/kg content in export)	Net +1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	88 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002969AM23
RA File Number	05AX04001623 AM23
Licence No and Date	0511014696/06/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	89 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002979AM23
RA File Number	05AX04001631 AM23
Licence No and Date	0511014698/07/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Sr. No.	Export item	Qty.	Sl. No.	Import Item	Qty. Recommended
1	Women's CARGOS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM	4795 Nos.	1	Woven Fabric 75%polyester 19% viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester	0.40 Sq. Mtr/Pc

	200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%			12%Spandex Width 160 CM 250 GSM +/-10%	
2	Women's CARGOS PETITE Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	3240 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.13 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
3	Women's CARGOS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1615 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.86 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.39 Sq. Mtr/Pc
4	Women's JOGGERS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	5000 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.24 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
5	Women's JOGGERS PETITE Made up of Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester	5200 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.16 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc

	12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/- 10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
6	Women's JOGGERS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/- 10%	1985 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
7	Women's JACKET Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/- 10%	2165 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.52 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
8	Women's HW JOGGERS REGULAR Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/- 10%	6390 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.24 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.30 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
9	Women's HW JOGGERS PETITE	5070 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150	2.16 Sq. Mtr/Pc

	<p>Made up of</p> <p>(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%</p> <p>(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%</p> <p>(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%</p>			CM GSM 200+/-10%	
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.29 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
10	<p>Women's HW JOGGERS TALL</p> <p>Made up of</p> <p>(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%</p> <p>(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%</p> <p>(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%</p>	2375 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.32 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.36 Sq. Mtr/Pc
11	<p>Women's SLIM PANTS REGULAR</p> <p>Made up of</p> <p>(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%</p> <p>(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%</p>	1925 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.23 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.28 Sq. Mtr/Pc
12	<p>Women's SLIM PANTS PETITE</p> <p>Made up of</p> <p>(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%</p> <p>(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%</p>	1945 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.19 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.28 Sq. Mtr/Pc

13	Women's SLIM PANTS TALL Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1370 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.40 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
14	Women's MATERNITY JOGGERS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	650 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	1.90 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.77 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.52 Sq. Mtr/Pc
15	Men's CARGOS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1580 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.58 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
16	Men's JOGGERS Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10% (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10% (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	2270 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.59 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.27 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	90 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002984AM23
RA File Number	05AX04001627 AM23
Licence No and Date	0511014708/07/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnishing the following:</p> <ol style="list-style-type: none"> 1. Calculation for the requirement of main raw material/s for the manufacturing export item indicating net import content and wastage separately. 2. Justification/reason for high wastage of main raw material/s. 3. Difference in export description of normal wastage of raw material/s and higher wastage. <p>The case stands deferred for re-listing.</p>	

Case No.	91 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00002988AM23
RA File Number	04AX04000510 AM23
Licence No and Date	0411003918/07/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification and thickness of Cow Crust Leather and finish leather. 2. To fill the indigenous items to use in the manufacturing export items in 4 E annexure. <p>The case stands deferred for re-listing.</p>	

Case No.	92 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003028AM23
RA File Number	32AX04000260 AM23
Licence No and Date	3211003632/09/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement specifications for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	93 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003035AM23
RA File Number	05AX04001634 AM23
Licence No and Date	0511014726/09/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	94 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003039AM23
RA File Number	05AX04001654 AM23
Licence No and Date	0511014730/09/09/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.

The case stands deferred for re-listing.

Case No.	95 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003061AM23
RA File Number	05AX04001651 AM23
Licence No and Date	0511014755/12/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	96 / NC/5/MEET/Dec/202223/19			
Case Status	Case Approved			
Party Name	RICHACO EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022			
HQ File Number	HQRNORM APPLY 00003066AM23			
RA File Number	05AX04001674 AM23			
Licence No and Date	0511014761/12/09/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:				
S. No.	Details of Export List	Qty	Import item	Qty Recommended
1	GIRLS DRESS MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 43624SPD000013	1644 NOS	100% RAYON PRINTED WOVEN FABRIC GSM: 130+/- 10%	5589. SQM

2	GIRLS TOP MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 43624SPW000035	2742 NOS	100% RAYON PRINTED WOVEN FABRIC GSM : 130+/- 10%	
3	LADIES DRESS MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 72624SPD000030	11128 NOS	100% RAYON PRINTED WOVEN FABRIC GSM:130+/- 10%	50076 SQM
4	GIRLS DRESS MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 47324SPD000013	1206 NOS	100% RAYON PRINTED WOVEN FABRIC GSM:130+/- 10%	3920 SQM
5	GIRLS TOP MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 47324SPW000035	2436 NOS	100% RAYON PRINTED WOVEN FABRIC GSM: 130+/- 10%	2680 SQM
6	LADIES BLOUSE MADE OF 97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. 72824SPW000112	5924 NOS	97% RAYON 3% SPANDEX PRINTED WOVEN FABRIC GSM:135+/-10%	23104 SQM
7	MENS SHIRT (HALF SLEEVES) MADE OF 55% LINEN 45% VISCOSE BLEACHED WOVEN FABRIC GSM: 190+/-10% STYLE NO: 125S2458	3501 NOS	55% LINEN 45% VISCOSE BLEACHED WOVEN FABRIC GSM: 190+/-10%	7527.15 SQM
8	MENS SHIRT (HALF SLEEVES) MADE OF 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM: 190+/- 10% STYLE NO: 125S2458	5309 NOS	55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM: 190+/-10%	11414.35 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	97 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OLD TOWN TRADING COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003088AM23
RA File Number	07AX04000837 AM23

Licence No and Date	0711005225/13/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee noted that input yarn weight for both the products does not match with the content in export product with claimed wastage. The content of yarn in first export product (59404 Kgs with 20% waste works out to 71284 Kgs against 59559 Kgs. Content of yarn in 2nd export product (40596 Kgs with 17% waste works out to 47497 Kgs. against 40699 Kgs. Therefore, committee decided to ask the firm to submit their clarification.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	98 / NC/5/MEET/Dec/202223/19		
Case Status	Case Approved		
Party Name	SUNLARGE INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022		
HQ File Number	HQRNORM APPLY 00003093AM23		
RA File Number	07AX04000838 AM23		
Licence No and Date	0711005231/13/09/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
PET Monofilament (Synthetic Yarn) Net Content of Import item in Export Product 20952.39 KGS	20952 Kg.	POLYESTER CHIPS	22000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	99 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003101AM23
RA File Number	05AX04001715 AM23
Licence No and Date	0511014797/14/09/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. Coloured Image with marking of each fabric.
3. Measurement specifications for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	100 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003106AM23
RA File Number	05AX04001624 AM23
Licence No and Date	0511014803/14/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. Coloured Image with marking of each fabric.
3. Measurement specifications for each export item.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

Case No.	101 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	THREADS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003114AM23
RA File Number	06AX04000184 AM23
Licence No and Date	0611001595/14/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S.No.	Details of Export List	Qty	Import item	Qty. Recommended
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1.	META-ARAMID SPUN SEWING THREADS MADE OF 3921.57 KGS META- ARAMID SPUN YARN 24S/3 TO 40S/3 UNDYED	3921 KGS	META-ARAMID SPUN YARN 24S/3 TO 40S/3 UNDYED	3960 KGS
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	102 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003145AM23
RA File Number	03AX04003206 AM23
Licence No and Date	0311017905/15/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	103 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003166AM23
RA File Number	05AX04001688 AM23
Licence No and Date	0511014872/16/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	104 / NC/5/MEET/Dec/202223/19
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Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003154AM23
RA File Number	32AX04000259 AM23
Licence No and Date	3211003662/16/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003156AM23
RA File Number	05AX04001747 AM23
Licence No and Date	0511014858/16/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	106 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003196AM23
RA File Number	04AX04000545 AM23
Licence No and	0411003957/19/09/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Specification and thickness of Cow Crust Leather and finish leather. 2. To fill the indigenous items to use in the manufacturing export items in 4 E annexure. <p>The case stands deferred for re-listing.</p>	

Case No.	107 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003226AM23
RA File Number	05AX04001766 AM23
Licence No and Date	0511014898/20/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	108 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003239AM23
RA File Number	02AX04000359 AM23
Licence No and Date	0211003071/20/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	109 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	THREADS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00003253AM23
RA File Number	06AX04000090 AM23
Licence No and Date	0611001617/21/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	110 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003262AM23
RA File Number	05AX04001743 AM23
Licence No and Date	0511014943/21/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003263AM23
RA File Number	05AX04001763 AM23
Licence No and Date	0511014945/21/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag 	

- indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
 3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	112 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003264AM23
RA File Number	05AX04001765 AM23
Licence No and Date	0511014946/21/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	113 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003289AM23
RA File Number	05AX04001705 AM23
Licence No and Date	0511014958/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	114 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	LUNA APPARELS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003293AM23
RA File Number	02AX04000336 AM23
Licence No and Date	0211003086/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the export item is Trouser Industrial. The firm has sought 3.25 sq. Mtr per piece of input fabric. There are no SION exists for product Industrial Trousers, but the SION at J301 are for similar item "Industrial Work-wear", in which the component Pant is allowed @ 1.687 Sq. mtr per piece only. The firm has submitted CAD without software specifications and also not provided measurement sheet for the trouser. Therefore, it is not possible to compute the requirement of inputs. Therefore, based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. To provide proper CAD with all specifications according to software. 2. Measurement sheet for the export item provided by the buyer. <p>The case stands deferred for re-listing.</p>	

Case No.	115 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003299AM23
RA File Number	05AX04001742 AM23
Licence No and Date	0511014963/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Measurement chart of the export product. 2. Colour image indicating all the fabric used in a product. <p>The case stands deferred for re-listing.</p>	

Case No.	116 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003306AM23
RA File Number	03AX04003343 AM23
Licence No and Date	0311018085/22/09/2022

<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	
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Case No.	117 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003307AM23
RA File Number	08AX04001030 AM23
Licence No and Date	0811006081/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	118 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003331AM23
RA File Number	05AX04001825 AM23
Licence No and Date	0511014978/23/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	119 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved

Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003310AM23
RA File Number	03AX04003175 AM23
Licence No and Date	0311018089/23/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	120 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	FAIZ TANNING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003311AM23
RA File Number	04AX04000561 AM23
Licence No and Date	0411004006/23/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	121 / NC/5/MEET/Dec/202223/19
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003322AM23
RA File Number	05AX04001813 AM23
Licence No and Date	0511014969/23/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	122 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003369AM23
RA File Number	07AX04000922 AM23
Licence No and Date	0711005319/26/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	123 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003380AM23
RA File Number	05AX04001811 AM23
Licence No and Date	0511015002/26/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	124 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	B.L.INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003381AM23

RA File Number	05AX04001812 AM23
Licence No and Date	0511015003/26/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement chart. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	

Case No.	125 / NC/5/MEET/Dec/202223/19		
Case Status	Case Approved		
Party Name	GANGA ACROWOOLS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022		
HQ File Number	HQRNORM APPLY 00003443AM23		
RA File Number	30AX04000293 AM23		
Licence No and Date	3011002646/28/09/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
WOOL SILK BLENDED GREY YARN (Under Worsted System) The Net Content of Wool Tops & Silk Sliver (Tops) not less than 2500.000 Kgs and 2500.000Kg respectively	5000 Kg.	WOOL TOPS (18M-38M)	2750 Kg.
		Silk Sliver (Tops) (9.5M-15.5M)	2750 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	126 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	OLD TOWN TRADING COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003430AM23
RA File Number	07AX04000948 AM23

Licence No and Date	0711005361/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has given quantity of export items in Nos. and not given net contents of import item in export items. The firm intends to export knitted men's pullover made from 60% cotton, 40% polyester yarn for Export item Sl no. 1 and firm has proposed to import 100% cotton yarn only. Therefore, firm has to give details of indigenous inputs if used to make the final product. The firm should also declare the net contents of each input in final product.</p> <p>Based on recommendation of technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Details of indigenous inputs if used to make the final product. 2. Net contents of each input in final product. <p>The case stands deferred for re-listing.</p>	

Case No.	127 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003436AM23
RA File Number	04AX04000586 AM23
Licence No and Date	0411004039/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	128 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003440AM23
RA File Number	05AX04001879 AM23
Licence No and Date	0511015052/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Complete calculation for requirement of Cow finished /crust leather for the manufacturing of Bag 	

- indicating net content and wastage separately.
2. Justification of higher wastage of Cow finished /crust leather than your normal/general type of bags.
 3. Difference in export item (Description) of having normal wastage and having higher wastage.

The case stands deferred for re-listing.

Case No.	129 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003441AM23
RA File Number	05AX04001805 AM23
Licence No and Date	0511015053/28/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the measurement chart of the export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	130 / NC/5/MEET/Dec/202223/19		
Case Status	Case Approved		
Party Name	SUNLARGE INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022		
HQ File Number	HQRNORM APPLY 00003480AM23		
RA File Number	07AX04000957 AM23		
Licence No and Date	0711005376/30/09/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
PET Monofilament (Synthetic Yarn) Net Content of Import item in Export Product 20952.39 KGS	20952 Kg.	POLYESTER CHIPS	22000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	131 / NC/5/MEET/Dec/202223/19
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 19 and 22/12/2022
HQ File Number	HQRNORM APPLY 00003481AM23
RA File Number	02AX04000372 AM23
Licence No and Date	0211003129/30/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> 1. CAD/Lay-Marker mentioning import/export serial no 2. Coloured Image with marking of each fabric. 3. Measurement specifications provided by buyer for each export item. 4. Requirement of export wise import item in Sq. Mtr/Pc. <p>The case stands deferred for re-listing.</p>	